GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 2851

ANSWERED ON 17.12.2025

WIND ENERGY PROJECTS IN MAHARASHTRA

2851. ADV GOWAAL KAGADA PADAVI MS. PRANITI SUSHILKUMAR SHINDE SHRI VISHALDADA PRAKASHBAPU PATIL

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has reviewed the progress and current operational status of wind energy projects commissioned since their announcement in Nandurbar, Solapur and Sangili districts of Maharashtra;
- (b) if so, the details of the total installed renewable energy capacity presently operational in Nandurbar, Solapur, Sangli and adjoining districts including wind and solar projects under both public and private sector participation;
- (c) whether the Government has assessed the contribution of these projects towards national renewable energy capacity targets beyond 2022 and if so, the details and findings thereof;
- (d) whether any expansion, repowering or hybridisation (wind-solar) proposals have been submitted or approved for Nandurbar, Solapur and Sangli districts under central renewable energy programmes; and
- (e) if so, the details of the steps taken by the Government to ensure timely grid connectivity, land-use clearances, and transmission infrastructure for existing and upcoming renewable energy projects in Maharashtra?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

(a): As on 30.11.2025, the details of wind energy projects commissioned in Nandurbar, Solapur and Sangili districts of Maharashtra are as under;

District	Wind Commissioned (i	Capacity
Nandurbar	341.9	III 1 VI VV
Solapur	0	
Sangili	1520.1	6

(b): As on 30.11.2025, the renewable energy capacity commissioned in the State of Maharashtra is 29.36 GW including Nandurbar, Solapur, Sangli and adjoining districts. This includes 5.77 GW of wind projects and 17.16 GW of solar projects under both public and private sector participation.

(c): As on 30.11.2025, the contribution of renewable energy capacity of Maharashtra in national renewable energy capacity is given as under;

Installed	Maharashtra	National	%
Capacity	(GW)	(GW)	Contribution
Renewable	29.36	253.96	11.56
Energy			
Wind	5.77	53.99	10.68
Solar	17.16	132.85	12.91

(d) & (e): The Government has taken several steps to promote renewable energy projects in the country including Maharashtra. The details are placed as **Annexure**. However, there is no central financial assistance scheme for repowering or hybridisation of wind-solar projects. The development of such projects carried out by developers based on techno-economic assessment.

Referred in reply of part (d) & (e) of Lok Sabha Unstarred Question No. 2851 to be answered on 17.12.2025

Government has taken several steps to promote renewable energy projects in the country including Maharashtra. These, *inter alia*, include;

- Laying of new transmission lines and creating new sub-station capacity has been funded under the Green Energy Corridor Scheme for evacuation of renewable power.
- Inter State Transmission System (ISTS) charges have been waived for inter-state sale of solar and wind power for projects commissioned by 30th June 2025 and to be commissioned thereafter with graded ISTS charges.
- To augment transmission infrastructure needed for steep RE trajectory, transmission plan has been prepared till 2030.
- Foreign Direct Investment (FDI) has been permitted up to 100 percent under the automatic route.
- To boost RE consumption, Renewable Purchase Obligation (RPO) followed by Renewable Consumption Obligation (RCO) trajectory has been notified till 2029-30. The RCO which is applicable to all designated consumers under the Energy Conservation Act 2001 will attract penalties on non-compliance. RCO also includes specified quantum of consumption from Decentralized Renewable Energy sources.
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar, Wind, Wind-Solar Hybrid and Firm & Dispatchable RE (FDRE) projects have been issued.
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), PM Surya Ghar Muft Bijli Yojana, National Programme on High Efficiency Solar PV Modules, New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA), National Green Hydrogen Mission, Viability Gap Funding (VGF) Scheme for Offshore Wind Energy Projects have been launched.
- Scheme for setting up of Solar Parks and Ultra Mega Solar Power projects is being implemented to provide land and transmission to RE developers for installation of RE projects at large scale.
- Electricity (Rights of Consumers) Rules, 2020 has been issued for net-metering up to five hundred Kilowatt or up to the electrical sanctioned load, whichever is lower.
- "National Repowering and Life Extension Policy for Wind Power Projects, 2023" has been issued.
- The Offshore Wind Energy Lease Rules, 2023 have been notified vide Ministry of External Affairs notification dated 19th December 2023, to regulate the grant of lease of offshore areas for development of offshore wind energy projects.
- The Revised Guidelines for installation of prototype wind turbine models was issued on 12th June 2025.
- The Guidelines for Development of Onshore Wind Power Projects issued in 2016.
- Procedure for inclusion/updating Wind Turbine Model in the Revised List of Models and Manufacturers of Wind Turbines (RLMM) was issued on 31st July 2025. The amendment renames RLMM as Approved List of Models and Manufacturers (ALMM (Wind)) and mandates usage of listed components such as Blade, Tower, Generator, Gearbox and Special Bearings (Main, Pitch and Yaw Bearing) along with mandatory relocation of data centres within India and prohibition of real-time data transfer outside India.
- The Standard Operating Procedure (SOP) for ALMM-Wind and ALMM-WTC was issued on 29th October 2025, detailing the end-to-end process for application, verification, factory inspection, component evaluation and model enlistment.
- Standard & Labelling (S&L) programs for Solar Photovoltaic modules and Gridconnected Solar Inverters have been launched.

- "The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules) have been notified.
- Electricity (Promoting Renewable Energy Through Green Energy Open Access) Rules, 2022, has been notified on 06th June 2022 with objective of ensuring access to affordable, reliable, and sustainable green energy for all. Green Energy Open Access is allowed to any consumer with contract demand of 100 kW or above through single or multiple single connection aggregating Hundred kW or more located in same electricity division of a distribution licensee.
- Green Term Ahead Market (GTAM) has been launched to facilitate sale of Renewable Energy Power through exchanges.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.